Declaration of Assets and Liabilities

A ZAR

Year 2021-22

I,Safdar Ali, sor	n/daughter/wife of <u>Ali Ahman</u>
Aged 48 years, belonging to	Bihar Legislative Assembly, Patna
service and presently working as	Driver .
give herein below the details of the assets	(immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:	

A. <u>Details of movable assets</u>

interests

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Zeenat Parveen	Dependant-1 (Son) Ahmad Rza	Dependant-2 (Daughter) Musharat Khatoon	Dependant-3 (Mother) Mazida Begum
(i)	Cash	8000/-	5000/-	12000/-	2500/-	10000/-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	90000/-	Nil	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC	LIC Rs. 4600	Nil	Nil	Nil	Nil
•	Policies, etc	Yearly.		-		a at at a second
(v)	Motor Vehicles (details of make, etc.)	Nil	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Nil	Gold 25 gram Rs.1,25,000/- Silver 250 gram Rs.15000	Nil	Nil	Gold 10 gram Rs.50,000/- Silver 200 gram Rs.12000/-
(vii)	Other assets, such as values of claims /	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Gm623100)

2118

^{*} Dependant here means a person substantially dependent on the income of the employee.

	(c) dues to departments dealing with supply of electricity	Nil	Nil	
	(d) dues to departments dealing with telephones	Nil	Nil .	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil	
	(f) Other dues, if any	Nil	Nil	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Nil Pan No. ANHPA6031F	N/A	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil	
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil	
	(iv) Property Tax	Nil	Nil	

C. Personal Detail

GPF/CPF/PRAN No.	:-	PTS/BLA-1361		
Gender	:-	M (M/F)		
Date of Birth	!:~	1 5 1 2 1	9 7 4	DD/MM/YYYY)
Class/Group Cadre	:	C (A/B/C)		
Caure		BLAS Service (Full Name e.g. B.A.SBihar Ad B.S.S Bihar Secretariat Serv		e,
Home District	:-	Siwan		
I hereby de knowledge and beli	clare	that the above details a	are true to the	best of my

Name of Employee: Safdar Ali

Place: Patna

Designation: Driver

Date:..//../.2/..2.0.22

Department: Bihar Legislative Assembly, Patna

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.